

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/ (IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION Co. INDIA LTD
NAME OF THE RESPONDENT(S) : INTERNATIONAL SREE BALAJI HOTELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V.V. SIVA KUMAR
Counsel for Petitioner

30-08-2017

ORDER

Counsel for petitioner present and prayed to withdraw the petition. The same is endorsed on the petition by the counsel. The prayer is allowed. In the circumstances, the matter is closed as withdrawn.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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